

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.03.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) No.23/9/AMR/2021		9 of IBC	Kayithi Infrastructure (P) Ltd Vs Navayuga Engineering Company Ltd

**ORDER**

Ms. Mrudhula Ch, Proxy counsel for the OC present and seeks further time for filing withdrawal memo stating that the father of the party is hospitalized and they are not able to obtain the signature on the withdrawal memo. Hence, for filing withdrawal memo, list the matter on 12.04.2023.

Sd/-  
**JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**